

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No.76 of 2015

Dated : 9th Aug, 2016

In the matter of:

NTPC Ltd.

V/s.

Uttar Pradesh Power Corp. Ltd. & Ors.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **18th October, 2016.**

(Court Master)

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